

**HIGH COURT OF MADHYA PRADESH: JABALPUR**

**//MEMORANDUM//**

No...../ III-1-46/58

Jabalpur, dt. /01/19

To,

- 1-The District & Sessions Judge,  
.....(M.P.)  
2- The Principal Judge/Addl Principal Judge  
.....Family Court(M.P.)

Subject:- Incorporation of amendments /modifications in the Circular of the High Court No. 1158/Reg(DE)/14/III-1-46/58 dated 01-10-2014 in respect of revision of norms for units.  
(For assigning units for matters relating to Muslim Marriage)

Reference:- Extract of the Minutes of the meeting of "Arrears Committee-cum-Case Management Committee-cum-Committee for State Court Management System " held on 13-12-2018.

I wish to apprise you, as directed, that following amendments/modifications have been incorporated in the circular No. 1158/Reg(DE)/14/III-1-46/58 dated 01-10-2014 regarding new criteria of awarding units for cases under "Muslim/Special Marriage Act" .

The units prescribed for **"Muslim/Special Marriage Act"** as under :-

At page 4 after the head "4-a Hindu Marriage Act" & before point 5 of page 5 the following amendments have been incorporate in the Registry memo no. 1158 /Registrar(DE)/14 dated 01-10-2014 as under :-

"4-b for "Muslim/Special Marriage Act"

- |  |         |
|--|---------|
| (i) Contested  | 6 Units |
| (ii) Ex-parte or Compromise after framing of issues and some evidence on merits recorded | 4 Units |
| (iii) Disposal of cases after conciliation Resulting in re-union of the parties          | 4 Units |
| (iv) Disposal of cases after conciliation Resulting in decree of divorce                 | 3 Units |

The abovementioned criteria shall be in addition to the grant of units prescribed in the circular.

You are requested to serve a copy of the aforesaid amendment/modification to all the Judges working in the area of your territorial jurisdiction.

*sd/*  
(SHYAM BIHARI VERMA)  
REGISTRAR(IL)  
Jabalpur, dt. 7 /01/19

Endt.No...../ III-1-46/58

✓ Copy forwarded to the Member Secretary, SCMS, High Court of M.P. Jabalpur for kind information and necessary action.

*[Signature]*  
(SHYAM BIHARI VERMA)  
REGISTRAR(IL)



*S.W.*  
*m*  
*7-1-19*  
*am*